



Honourable Shri Justice Chandrakant Laxman Pangarkar

B.A., LL.B.

2006 - 2010

Justice Chandrakant Laxman Pangarkar born on 26th June, 1948. He was enrolled as an Advocate on 5th January, 1971. He practiced for 5 years in District Court Amaravati in Civil matters. He served as Jt. Director, Judicial Officers Training Institute from 20th January, 1994 to May, 1999; as District Judge from June 1999 to January, 2000; as Registrar, Nagpur Bench of the High Court from January, 2000 to May 2002 ; as District Judge, Osmanabad from June, 2002 to August, 2003 and Registrar, High Court from September, 2003 to February, 2006. Worked as Registrar General, Bombay High Court from March, 2006. He was appointed as an Additional Judge of the Bombay High Court on September 8, 2006 and appointed as a permanent Judge on April 9, 2009. Retired on 26th June, 2010.